

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Udalguri

Dated Guwahati, the May, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter dated 19.05.2022 submitted by Smti Sabita Bharadwaj, Addl. Chief
Judicial Magistrate, Udalguri

Sir,

With reference to the above, I am directed to inform you that , Smti Sabita Bharadwaj, Addl. Chief Judicial Magistrate, Udalguri has been allowed to avail LTC for the current block period of 2022-2025 w.e.f. 25.05.2022 to 12.06.2022 to visit Bangalore via Hyderabad along with her parents Sri Golap Sarmah and Smti Anu Sarmah by availing LTC (subject to granting leave by the appropriate authority), by the shortest possible route, as per existing Rules.

Smti Bharadwaj may be informed accordingly.

Thanking you.


Yours faithfully

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/3517 - 3520 /A, dated 24/5/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Sabita Bharadwaj, Addl. Chief Judicial Magistrate, Udalguri for information with reference to her letter dated. 19.05.2022.
- * 3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

Rw